HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD

R.O.C.NO. 4/2023

DATED: 30-6-2023

NOTIFICATION

The High Court for the State of Telangana had issued Notification No. 4/2023, dated 2-1-2023 inviting applications for direct recruitment to the posts of Record Assistants in Judicial Districts/Units of the State of Telangana, and the candidates were subjected to the Computer Based Examination.

Later, the High Court duly following the relevant rules and procedure, hereby declares the provisional selection of the candidates bearing the following hall-ticket numbers for appointment to the post of Record Assistants in the Judicial Districts/Units in the State of Telangana:

1. BHADRADRI KOTHAGUDEM:

235744789	235746987	235747104	235747274

2. CITY CIVIL COURT, HYDERABAD:

234731510	234732320	234733021	234734131
234734185	234764452	234764455	234764516
234735172	234735389	234736244	234736455

3. JOGULAMBA GADWAL:

235747558	235747599

4. JAGITYAL:

235743575	235745752
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5. JANGAON:

235743930

6. JAYASHANKAR BHUPALAPALLY:

235745840	235748870
2337 13010	233740070

Dr 38/6/2013

7. KHAMMAM:

235747043

8. KUMURAM BHEEM ASIFABAD:

235748656

9. MAHABUBABAD:

235743693

10. MANCHERIAL:

235743567	235745692
235748668	

11. MEDAK:

235740671	235742595
233110011	233172373

12. MEDCHAL-MALKAJIGIRI:

235742232	235742281	235742705	235744556
235744580	235744600	235744609	235744619
235744634	235764678	235764732	235744862

13. METROPOLITAN SESSIONS COURT, HYDERABAD:

235741549	235742091	235742529	235742564
235743531	235743710	235764662	235744667
235744680	235764731	235764716	235764717

<u>14. MULUGU:</u>

234738884

15. NAGARKURNOOL:

234739012	234739176
234739012	234/391/0

Dr 30/6/2013

16. NARAYANPET:

234734094	234739134

17. RAJANNA SIRICILLA:

234738296

18. RANGAREDDY:

234734238	234734554	234735271	234735531
234735730	234736314	234736364	234736648
234736673	234736706	234736910	234736935
234736990	234764605		

19. SIDDIPET:

235743591	235746298

20. SURYAPET:

235744834

21. WANAPARTHY:

234736778	234736785	234739051
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22. WARANGAL:

234735330	234739878	234740182

23. YADADRI BHONGIR:

234731239	234732202	234735836	234739366
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NOTE:

1. The provisional selection of the above candidates is strictly subject to satisfaction of eligibility criteria, such as educational qualifications, community reservation and local status in accordance with the Telangana Public Employment (Organization of Social Cadres and Regulation of Direct Recruitment) Order, 2018 vide G.O.Ms. No. 124 dated 30.8.2018.

- 2. If any of the provisionally selected candidate does not fulfill the above requirement, he/she will be de-selected and the next meritorious candidate will be provisionally selected in that slot.
- 3. The candidates with the aforementioned said Hall Ticket Numbers shall be eligible for appointment to the service by direct recruitment unless he/she satisfies the following conditions, viz.,
 - a) that he/she is of sound health, active habits, and free from any bodily defects or infirmities rendering him/her unfit for the service.
 - b) That his/her character and antecedents are such as to qualify him/her to such service.
- 4. All rights are reserved with the appointing authority to cancel the selection for appointment to the post at any stage, if any information furnished by the candidates found to be false at any later stage, and the candidates are liable for prosecution for furnishing such false information.
- 5. If the candidate furnishes wrong information with regard to category and caste, they shall not have any right subsequently for selection in that particular category, caste, etc., and in that aspect the appointing authority is not responsible for the lapse on the part of the candidate.

REGISTRAR (RECRUITMENT)

30/6/2003